

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-424/ND/2017

In the matter of :

M/s. Wadhwa Rubber

....PETITIONER

Vs.

Bandex Packaging (P) Ltd.

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 17.10.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

[Faint signature]

For the Petitioner /Op. Creditor : -

For the Respondent/Corporate Debtor : -

ORDER

None appears for the petitioner.

For the appearance of the petitioner, post the matter on 07.11.2017.

[Handwritten signature]

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit

17.10.2017